

National Company Law Tribunal

Allahabad Bench

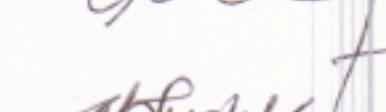
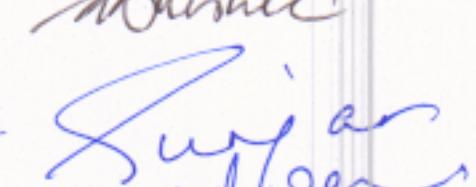
(CIB)

CP NO. 12/Ald/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

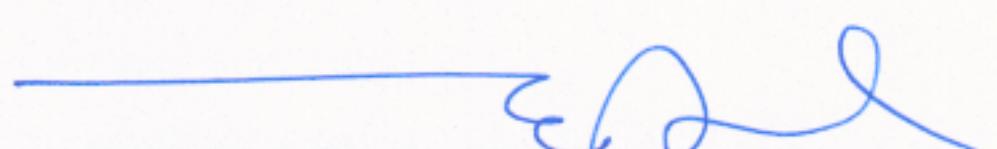
NAME OF THE COMPANY: J.R. Organics Ltd

SECTION OF THE COMPANIES ACT: U/S 9 of I&B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	R.P. Agarwal	Adv.	Plt.	
2.	Amrit Kaur SrAdv	Respondent		
3.	Adv. H.S. K. ANAND, ADV	Respondent		
4.	GUNJAN JADWANI	Adv. Respondent		

CP (IB) No. 12/Ald/ 2017: J.R Organics Limited

Parties are represented by their respective counsel. Today the case is fixed for hearing on maintainability of the present Petition. At request of both the parties matter is adjourned to 12 May, 2017.


H.P. CHATURVEDI, MEMBER-JUDICIAL

Order Dated 26.04.2017